PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2020 – Extension of Last date of submission thereof.


2. Subsequent to above, various stakeholders have requested for extension of time on account of extension of restrictions on account of outbreak of Covid-19 till 3rd May, 2020 and also in view of requirement of adequate study of the proposed draft regulations since these are being introduced for the first time.

3. In view of above, it has been decided to extend the date of submission of comments/ suggestions/objections till 15th May, 2020. Date of public hearing will be decided separately.

Sd/-
(Sanoj Kumar Jha)
Secretary, CERC

Note: The comments/suggestions/objections may be sent by email on secy@cercind.gov.in to the Secretary, Central Electricity Regulatory Commission, 3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi.